

Divisional Cashiers

2887. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the duties and responsibilities of the Divisional cashiers/Assistant Divisional cashiers and Inspector of cashiers are alike on Central and Northern Railways;

(b) if not, what is the difference prevailing;

(c) whether on both the Railways the system of payment of honorarium to these categories are at par; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d). The duties and responsibilities of Divisional cashiers/Assistant Divisional cashiers and Inspectors of cashiers, in essential aspects of work, are the same all over the Indian Railways. However, General Managers in consultation with their FA&CAOs, are competent to make minor variations necessitated by local requirements and conditions. A comparison of these variations on the Railways in this regard has not been made so far.

As far as payment of honorarium is concerned, each Zonal Railway has a yard stick fixed by them keeping in view the local requirements and minor variations in job-content. Therefore, there are variations in the basis of fixation of honoraria.

However, a study is in hand to evolve near uniform standards for a application on the various Railways in these matters.

माल परिवहन में रियायत

2888. श्रीमती कृष्णा साहू : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :—

(क) क्या रेल विभाग द्वारा औद्योगिक घरानों को माल के यातायात में अधिक रियायतें देने के कारण इसे 250 करोड़ रुपये का वार्षिक घाटा हो रहा है; और

(ख) यदि हां, तो घाटे पर रोक लगाने के लिये क्या उपाय किये जा रहे हैं ?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन) :

(क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Unsatisfactory working of Vallabhbhai Patel Chest Institute, New Delhi

2889. SHRI K. A. RAJAN: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to the report appeared in Blitz dated 29th March, 1980 regarding the alleged mismanagement and malpractices in Vallabhbhai Patel Chest Institute, Delhi;

(b) if so, whether any enquiry has been conducted into the allegations made; and

(c) if so, the details and action being taken, if any to set right the affairs of the Institute?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The Vallabhbhai Patel Chest Institute is an autonomous body, maintained by the University of Delhi. The Governing Body of this institute has constituted a Committee to look into the functioning of the Clinical Research Centre. Another Committee has been formed by the Governing Body to enquire into the allegations made by certain members of the academic staff of the institute.

(c) Suitable remedial action shall be initiated on receipt of the reports of the above mentioned committees.

Tripartite conference to discuss implementation of Wages of Agricultural Labour

2890. SHRI K. A. RAJAN: Will the Minister of LABOUR be pleased to refer to the reply given to Starred question No. 152 on 20th March, 1980 re. enhancing minimum wages for

agricultural and mine workers, and state:

(a) whether the question of non-implementation of Minimum Wages Act for agricultural labour was discussed in the Tripartite Conference; and

(b) if so, the details thereof and decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The tripartite conference will be convened soon.

Discontinuance of Advance Increments to Accounts Clerks

2891. SHRI K. A. RAJAN;

SHRI BHOGENDRA JHA:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 420 on 13-3-80 regarding discontinuance of advance increments to Accounts Clerks and state:

(a) whether any decision has since been taken thereon;

(b) if so, the details thereof; and

(c) if not, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Not yet.

(b) Does not arise.

(c) The matter is under detailed examination in consultation with the Ministry of Finance.

Protective effect of B.C.G.

2892. SHRI R. K. MHALGI: Will the Minister of HEALTH be pleased to state:

(a) whether a study regarding the protective effect of B.C.G. was carried in Chingleput District in Tamil Nadu, jointly by the World Health Organisation and Indian Council of Medical Research from 1968 to 1971;

(b) whether it is a fact that this experiment has proved that the B.C.G. protective effect against Lung T.B. is zero, and

(c) whether Government propose to develop a better vaccine than B.C.G. urgently and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The data emanating from the B.C.G. trial would seem to indicate that B.C.G. did not protect against the bacillary forms of Tuberculosis.

(c) No, Sir.

दिल्ली में चलते फिरते चिकित्सालयों से लाभान्वित हुए क्षेत्र

2893. श्री निहाल सिंह : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली नगर पालिका तथा दिल्ली नगर निगम द्वारा कितने चलते-फिरते चिकित्सालय चलाये जा रहे हैं ;

(ख) उनसे प्रतिमास किन-किन क्षेत्रों को लाभ होता है ;

(ग) क्या यह सच है कि चलते फिरते चिकित्सालय केवल उन्हीं क्षेत्रों में सेवा करते हैं जहाँ सरकारी चिकित्सालय तथा स्वास्थ्य केन्द्र हैं ; और

(घ) क्या सरकार का विचार इन क्षेत्रों में उन्हें भेजने की बजाय उन स्थानों पर भेजने का है जहाँ कोई स्वास्थ्य केन्द्र नहीं है ?

शिक्षा तथा स्वास्थ्य तथा समाज कल्याण मंत्री (श्री बी० शंकरानन्द) : (क) इस समय नई दिल्ली नगर पालिका तीन तथा दिल्ली नगर निगम आठ चलती फिरती डिस्पेंसरिया चला रहा है ।

(ख) अपेक्षित सूचना संलग्न विवरण में दी गई है ।

(ग) जी नहीं ।

(घ) यह प्रश्न नहीं उठता ।